Perl. Section of अण्डमान तथा निकोबार प्रशासन Frincipal Secretary (Health ANDAMAN AND NICOBAR ADMINISTRATION No. 1316 Date 13/3/2 सचिवालय/SECRETARIAT

Pr. Seughtealth) Wy 3

Port Blair, dated 13th March, 2020

ORDER NO. 793

Consequent upon the Hon'ble Lt.Governor, Andaman & Nicobar Islands directions, all colleges under A & N Administration shall remain closed from 16th March, 2020 to 28th March, 2020 as a preventive measure on account of the threat from the Novel Corona Virus (COVID-19) till further orders.

This has the approval of the Competent Authority.

(KAMLESH KUMAR, DANICS)

Joint Secretary (Hr.Edn.)

(F.No. 1-1056/2020- D-IV)

OFFICE ORDER BOOK Copy to:

- 1. Sr. Ps to Hon'ble Lt. Governor, A & N Islands for the kind information of Hon'ble Lt. Governor please.
- 2. Sr. PS to Chief Secretary, A & N Administration for kind information of the Chief Secretary please.
- 3 Sr. PS to Principal Secretary (Health), A & N Administration for kind information of the Principal Secretary (Health) please.
- 4. PA to Secretary (Health), A & N Administration for kind information of the Secretary (Health) please.
- 5. PA to Secretary (Education), A & N Administration for kind information of the Secretary (Education) please.
- 6. The Director, ANIIMS for compliance with direction that the teaching/non-teaching staffs shall attend the respective institution during the period.
- 7. The Principal, Andaman Law College for compliance with direction that the teaching/non-teaching staffs shall attend the respective institution during the period.
- 8. The Principal (JNRM/TGCE/DBRAIT/ANCOL), Port Blair for compliance with direction that the teaching/non-teaching staffs shall attend the respective institution during the period.
- 9. The Principal, MGGC, Mayabunder for compliance (by fax/e-mail) with direction that the teaching/non-teaching staffs shall attend the respective institution during the period.

Joint Secretary (Hr.Edn.)